

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE  
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.

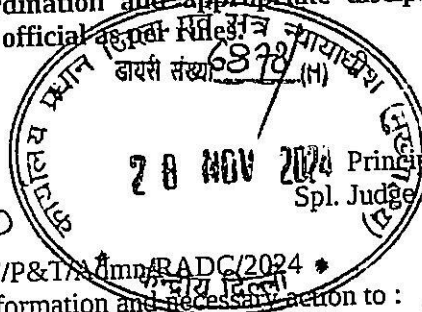
ORDER

The following transfers & postings are made in official exigency with immediate effect :-

S. No	Name of the Officials (Sh./Ms.)	From	To
1.	Dinesh Kumar Goel Retd. PA	Ms. Neha Mittal, Ld. ACJM-03, RADC, ND	Ms. Rekha, Ld. POLC, RADC, ND
2.	Manisha, SPA EC:24382616	Mediation Centre, RADC	Ms. Neha Mittal, Ld. ACJM-03, RADC, ND
3.	Chanchal Kumari, SPA EC: 28987030	Office Pool, Administration Branch, RADC	Mediation Centre, RADC
4.	Parvinder Kumar EC: 40279334	Desg.: Orderly Role: Orderly Court of Sh. Sujit Saurabh, Ld. POLC, RADC	Desg.: Orderly Role: Orderly Office Pool, Administration Branch, RADC
5.	Sh. Shambhu Sharan Sharma EC: 93326276	Desg.: Chowkidar Role: Chowkidar Care Taking Branch, RADC	Desg.: Chowkidar Role: Orderly Court of Sh. Sujit Saurabh, Ld. POLC, RADC

**Note :-** 1. It is hereby clarified that officials mentioned at S. No. 3 to 6 in the transfer order dated 13.11.2024 shall mark their morning attendance in the Court of Presiding Officer who is senior among the two and evening attendance in the Court of Junior Presiding Officer *per se*. Further, in case Ahlmad of a court is on leave, then the assistant ahlmad/s shall work in the said court for full day. In case, both Courts Ahlmad are on leave, then Asst. Ahlmad shall work in senior court.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the defaulting official.



*(Signature)*  
(ANJU BAJAJ CHANDNA)  
Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) CBI, RADC, New Delhi.

13/52-13174-D  
No.: \_\_\_\_\_ /F.7/P&T/Admn/RADC/2024

Dated, Delhi the 07/11/2024

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. II Central District, THC, Delhi.
4. The Officers/Officials concerned.
5. PS to the Undersigned.
6. The Dealing Official, LAYERS seat, THC, Delhi.
7. The Dealing Official T&P -II Personal File/ACR, THC, Delhi.
- ✓ 8. The Website Committee, THC, Delhi for uploading.
9. Leave Section, RADC.

*(Signature)*  
Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) CBI, RADC, New Delhi